

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P.(IB) -1192(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - BIO Care India Private Limited

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Harsh Kesharia appeared for the Intervenor through VC. Due to paucity of time the matter could not be taken up. List this matter on **20.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)